

Central Administrative Tribunal, Allahabad Bench, Allahabad

ORIGINAL APPLICATION NO.330/01500/2013

This the 20th day of January, 2020

**Hon'ble Mr. Justice Bharat Bhushan, Member (J)
Hon'ble Mr. Devendra Chaudhary, Member (A)**

Ganga Ram son of Pancham r/o village and Post Bohli, District- Sidharthnagar.

.....Applicant
By Advocate -None

VERSUS

1. Union of India through Secretary, Postal and Telegraph Deptt., Govt. of India, New Delhi and others

Respondents

By Advocate : None

ORDER

Hon'ble Mr. Justice Bharat Bhushan, Member (J)

List revised. None present for the Parties.

2. Today, neither the applicant nor his counsel is present to pursue his case. It appears that applicant is no more interested to pursue his case.

3. Accordingly, O.A. is dismissed in default and for non-prosecution. No order as to costs.

(Devendra Chaudhary) Justice Bharat Bhushan)
Member (A) Member (J)
HLS/-

